

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2948
ANSWERED ON:06.08.2015
Revision in Equipment Purchase Policy
Venugopal Dr. Ponnusamy

Will the Minister of COAL be pleased to state:

- (a) Whether the Government is considering to revise the equipment purchase policy;
- (b) if so, the details thereof;
- (c) Whether it is a fact that in the absence of such policy the Coal India Limited is not able to achieve its growth plan to help to meet the 1 billion tonne production target by 2020; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) : A Task Force/ Working Committee headed by Chairman-cum-Managing Director (CMD), Central Mining Planning & Design Institute (CMPDI) has been constituted to address /review the terms and conditions to be incorporated in Notice Inviting Tender (NIT) of procuring equipment /HEMM.

(b) to (d): Equipment are being procured by Coal India Ltd (CIL) as per the guidelines in its Purchase Manual. E-procurement system has already been invoked in CIL and accordingly amendment has been made in the Purchase Manual. However, the Committee mentioned at the answer to part (a) above has been tasked to review the process of procurements including that of equipment.
